

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:5344
ANSWERED ON:06.09.2011
IRREGULARITIES IN NDMC
Bali Ram Dr.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether various irregularities and scams have been reported in various works undertaken by the New Delhi Municipal Council (NDMC) for the Commonwealth Games (CWG), 2010;
- (b) if so, the details thereof; and
- (c) the details of the inquiries conducted and the action taken by the Government against the guilty officers?

Answer

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) to (c): The New Delhi Municipal Council (NDMC) has informed that CVC, the CAG and High Level Committee (HLC) headed by Shri V.K. Shunglu, have reported shortcomings in some of the NDMC projects including projects like stadiums, street-lighting, signages, etc.

Action has been taken by the Government to initiate Departmental proceedings against the officials found responsible for execution of work with poor quality of materials and by registering 3 cases by CBI in the matter. Besides this, the Government has constituted a Group of Ministers (GOM) to look into the issues relating to the reports of the High Level Committee.